COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 80 OF 2016

Dated: 26th November 2018

In the matter of:

Bangalore Electricity Supply Co. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission Respondent(s)

<u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>17-1-2019</u>.

Court Master/PPS

tpd/pk